

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 3417

ANSWERED ON 15TH MARCH, 2018

CRF PROPOSAL FROM JHARKHAND AND BIHAR

3417. SHRI JANAK RAM:
SHRI HARI MANJHI:
SHRI VISHNU DAYAL RAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government had returned the proposals recommended by Jharkhand and Bihar Governments seeking funds from the Central Road Fund for the year 2016-17 and 2017-18;

(b) if so, the details in this regard along with the reasons therefor;

(c) whether the Government has received the revised proposals till date and if so, the details thereof; and

(d) the present status of the said proposals as on date?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Ministry releases funds under Central Road Fund (CRF) to the State Governments based on the Utilisation Certificates submitted by them. For the Jharkhand State the accrual for the year 2016 – 17 and 2017-18 are Rs. 164.63 Crore and Rs. 153.23 Crore and funds released so far are Rs. 110.55 Crore and Rs. 71.63 Crore respectively based on the demand of State Government. For the Bihar State the accrual for the year 2016 – 17 and 2017-18 are Rs. 200.46 Crore and Rs. 190.11 Crore and funds released so far are Rs. 169.70 Crore and Rs. 25.20 Crore respectively based on the demand of State Government. Further revised demands for release of funds have not been received.
